

SHRI RAJ BAHADUR: According to the suggestion of the Planning Commission we asked the Governments concerned to set up Corporations for running nationalised transport services, but we have not been able to secure an agreement from all of them in regard to this particular matter, but we are trying. When proposals are made to us for nationalisation or extension of nationalised services, we always take this matter into account.

SHRI M. S. GURUPADA SWAMY: May I know, Sir, whether the fares charged by the nationalised transport services are much higher than the fares charged by private operators?

SHRI RAJ BAHADUR: I cannot say that it is true in all cases. It may be so here and there. But that is a matter for the local State Government to think about and decide. Maybe, nationalised service offers better and more regular service.

SHRI N. M. LINGAM: May I know, Sir, if it is the policy of the Government that goods transport should be in the private sector? If so, how far are these State Governments implementing this policy?

SHRI RAJ BAHADUR: The policy is that by the end of the Third Plan, goods services may not be nationalised.

DR. RAGHUBIR SINH: May I know, Sir, whether there is a proposal to have some representative from the Central Government also on these nationalised transport Corporations of the States?

SHRI RAJ BAHADUR: The Railway Ministry does participate in certain nationalised road transport undertakings. There, I think, the Railway Ministry is represented. I do not see, Sir, whether the Central Government as such can persuade the State Governments to take their representative in all cases.

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DR. RAGHUBIR SINH: When the Central Government extends financial help to these State Transport Corporations, may I know, Sir, whether there should not be a representative of the Central Government to see that the whole thing is done on right lines?

SHRI RAJ BAHADUR: I think I have given my answer, Sir.

SETTING UP OF COMMITTEE TO ADVISE ON PROBLEMS OF AGRICULTURE

*705. **SHRI M. S. GURUPADA SWAMY:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have decided to set up a high-power committee to advise on problems of agriculture; and

(b) if so, what will be the specific functions of this committee?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): (a) and (b) The question of setting up an Agricultural Commission to make a comprehensive examination of the entire field of agriculture is under consideration.

SHRI M. S. GURUPADA SWAMY: May I know, Sir, whether this Committee which is going to be set up will consist of only officials or will it also take non-officials?

DR. P. S. DESHMUKH: Sir, we presumed that the hon. Member was meaning the Agricultural Commission, but evidently he is meaning the other committee, which proposal is under consideration.

SHRI BHUPESH GUPTA: The question relates to the Agricultural Committee. Now, Sir, May I know whether people connected with agriculture and organisations of peasants would be associated with this Committee in order to make recommendations and also probe into the matter?

SHRI S. K. PATIL: Sir, I think there is some confusion between the Commission and the Committee. What the hon. Member had asked and the reply given was about the Agricultural Commission which is sometimes occasionally called Committee. Now, for many many years it has not been done. That is one thing. But if it is the Agricultural Committee to which, I think, I always make references on the floor of the House, that is a different matter. That Committee is not to be in one form only, but it is meant to be in two sections. One is completely official and another includes non-officials also.

MR. CHAIRMAN: Look here. The question relates to a high-power committee. Why should the answer not be limited to the high-power committee? Why do you get off to the Agricultural Commission?

SHRI S. K. PATIL: Sir, both are high-powered. I do not know what is meant by high-powered.

MR. CHAIRMAN: The question is about the committee.

SHRI S. K. PATIL: But sometimes it has now become a fashion to call a committee also as a commission.

SHRI BHUPESH GUPTA: I do not know by what name they call it. Take it as a high-powered or a low-powered committee, if you like. May I know, Sir, what will be the functions of that committee and whether in the work of that committee people who have got some knowledge connected with agriculture or organisations of agriculturists would be associated?

SHRI S. K. PATIL: The function of the Committee will be the whole range of agricultural production including prices, namely, the pattern of crops, the acreage of crops—anything that goes in agriculture. It has got to be constantly kept under observation and reviewed in order that there

should not be any overlapping, and also with an eye to increase the production. That will be the purpose of it. For that, they should be people with complete knowledge of agriculture; otherwise it would be a useless committee.

*706 and *707. [*The questioner (Shri M. P. Bhargava) was absent. For answers, vide cols. 3843-44 infra.*]

MANUFACTURE OF AIRCRAFT

*708. **SHRIMATI SEETA YUDHVIR:** Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to refer to the answer given to Unstarred Question No. 39 in the Rajya Sabha on the 11th February, 1960 and state:

(a) whether Government have since decided to set up an aircraft manufacturing plant at Hyderabad in collaboration with the Lockheed Corporation of the United States of America; and

(b) if so, what are the details of the proposal?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN): (a) and (b) The proposal received from the Lockheed Corporation of the United States of America is still under consideration.

DR. RAGHUBIR SINH: May we know, Sir, how long it is going to be under consideration? It is already six months.

SHRI AHMED MOHIUDDIN: It is rather a difficult question to answer. It will have to be examined very carefully in detail.

SHRI BHUPESH GUPTA: Now, Sir, it is still under consideration. May I know, Sir, the nature of the proposal, and whether the Government proposes to have it in the public sector according to their policy?

SHRI AHMED MOHIUDDIN: At the present moment it is proposed to have it in the public sector.